

**HIGH COURT OF UTTARAKHAND**  
**NAINITAL**

**NOTIFICATION**

No. 36 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Ms. Meenakshi Sharma, 3<sup>rd</sup> Addl. Civil Judge (Jr. Div.), Hardwar is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Hardwar in the vacant Court.

No. 37 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Ms. Krishtika Gunjiyal, 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Roorkee, District Hardwar is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Roorkee, District Hardwar, in the vacant Court.

No. 38 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Ms. Urvashi Rawat, 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Haldwani, District Nainital is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Haldwani, District Nainital, in the vacant Court.

No. 39 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Ms. Chairab Batra, 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar, in the vacant Court.

No. 40 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Ms. Tanuja Kashyap, 3<sup>rd</sup> Addl. Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, in the vacant Court.

No. 41 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Jasmeet Kaur is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Rudrapur, District Udham Singh Nagar, vice Ms. Chairab Batra.

No. 42 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Ruchika Goel is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, in the vacant Court.

No. 43 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Kartikeya Joshi is posted as 3<sup>rd</sup> Addl. Civil Judge (Jr. Div.), Kashipur, District Udham Singh Nagar, vice Ms. Tanuja Kashyap.

No. 44 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Suman Bhandari is posted as 1<sup>st</sup> Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 45 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Sanchi Agrawal is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Hardwar, in the vacant Court.

No. 46 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Prateek Mathela is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 47 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Vinit Kumar Srivastava is posted as Civil Judge (Jr. Div.), Bhikyasen, District Almora, in the vacant Court.

No. 48 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Deepti Pant is posted as 3<sup>rd</sup> Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 49 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Mohit Mahesh is posted as Civil Judge (Jr. Div.), Dhumakot, District Pauri Garhwal, in the vacant Court.

No. 50 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Anurag Tripathi is posted as Civil Judge (Jr. Div.), Rudraprayag, in the vacant Court.

No. 51 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Shubhangi Gupta is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Haldwani, District Nainital, vice Ms. Urvashi Rawat.

No. 52 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Ashish Tiwari is posted as Civil Judge (Jr. Div.), Uttarkashi, in the vacant Court.

No. 53 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Pratiksha Kesarwani is posted as 2<sup>nd</sup> Addl. Civil Judge (Jr. Div.), Roorkee, District Hardwar, in the vacant Court vice Ms. Krishtika Gunjiyal.

No. 54 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Ravi Arora is posted as Civil Judge (Jr. Div.), Pratap Nagar, District Tehri Garhwal, in the vacant Court.

No. 55 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Chetan Singh Gautam is posted as Civil Judge (Jr. Div.), Pokhari, District Chamoli, in the vacant Court.

No. 56/UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Shrey Gupta is posted as Addl. Civil Judge (Jr. Div.), Rishikesh, District Dehradun, in the vacant Court.

No. 57 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Avantika Singh Chaudhary is posted as 4<sup>th</sup> Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 58 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Ruchika Narula is posted as Civil Judge (Jr. Div.), Dwarahat, District Almora, in the vacant Court.

No. 59 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Nandita Kala is posted as Judicial Magistrate, Laksar, District Hardwar, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 60 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Akmal is posted as Civil Judge (Jr. Div.), Karnprayag, District Chamoli, in the vacant Court.

No. 61 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Vishal Goyal is posted as 3<sup>rd</sup> Addl. Civil Judge (Jr. Div.), Hardwar, vice Ms. Meenakshi Sharma.

No. 62 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Vikas Kumar is posted as Civil Judge (Jr. Div.), Barkot, District Uttarkashi, in the vacant Court.

No. 63 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Jainab is posted as Civil Judge (Jr. Div.), Dhari, District Nainital, in the vacant Court.

No. 64 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Vivek Sharma is posted as Civil Judge (Jr. Div.), Garur, District Bageshwar, in the vacant Court.

No. 65 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Shiv Singh is posted as 5<sup>th</sup> Addl. Civil Judge (Jr. Div.), Dehradun, in the vacant Court.

No. 66 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Rohit Kumar Pandey is posted as Civil Judge (Jr. Div.), Pithoragarh, in the vacant Court.

No. 67 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Ms. Upadhi Singhal is posted as Judicial Magistrate, Chamoli, in the vacant Court. She is appointed in the said Court U/S 11(2) of the Code of Criminal Procedure, 1973.

No. 68 /UHC/ Admin. A/ 2020

Dated: March 06, 2020.

Pursuant to the Government Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020, Sri Prateek Kapil is posted as Civil Judge (Jr. Div.), Dharchula, District Pithoragarh, in the vacant Court.

**Above Orders shall come into force with immediate effect.**

**Note: The officers, who are presently holding the camp Courts of Civil Judge (Jr. Div.), Bhikyasen (District Almora), Garur (District Bageshwar), Pokhari (District Chamoli), Dhari (District Nainital), Dhumakot (District Pauri Garhwal), Dharchula (District Pithoragarh), Pratap Nagar (District Tehri Garhwal) and Barkot (District Uttarkashi) will continue camp of said Courts till the officers, who are hereby being appointed regularly in these Courts, join their respective stations after completion of their foundation training.**

By Order of the Court,

Sd/-  
(Hira Singh Bonal)  
Registrar General

**Copy forwarded for information and necessary action to: -**

1. Principal Secretary, Personnel, Government of Uttarakhand, Dehradun.
2. Principal Secretary, Legislative & Parliamentary Affairs, Government of Uttarakhand, Dehradun.
3. Secretary (Law)-cum-L.R., Government of Uttarakhand, Dehradun.
4. Accountant General (A & E), Uttarakhand, Mahalekhakar Bhawan, Kaulagarh, Dehradun-.
5. Director, Directorate of Treasuries, Pension and Entitlement Uttarakhand, 23, Laxmi Road, Dalanwala, Dehradun-248001.
6. All the District Judges of State Judiciary with reference to Notification/Appointment No. 201/XXX(4)/2020-04(2)/2018 dated 04.03.2020.

The candidates (Civil Judge (Jr. Div.)/ Judicial Magistrates.) mentioned above shall join their duties in the respective stations of their posting **by 21.03.2020**

After taking over charge, the newly recruited officers mentioned above shall be given practical training by attaching them with Courts at District Headquarters as per programme prepared by the respective District Judge. During the practical training the officers will prepare notes of the training, which will be evaluated by the District Judges concerned and will be submitted to this Court with his/her comments.

7. Director, Uttarakhand Judicial And Legal Academy, Bhowali, Distt. Nainital for information and necessary action keeping in the view of preparation of Foundation Training Programme of newly recruited officers of Civil Judge (Jr. Div.)-2018 Batch.
8. The concerned newly recruited officers of Civil Judge (Jr. Div.)-2018 Batch, on address as given in the enclosed list.

Newly recruited officers shall take charge of their assignment **by 21.03.2020** and they should note that their appointment to the post of Civil Judge (Jr. Div.)/Judicial Magistrate is purely temporary and they shall remain under probation for a period of two years, until they are confirmed as permanent Civil Judges (Jr. Div.). They shall be subject to general conditions of services applicable to temporary Government Servants contained in Government Notification No. 20/I/75-Niyukti-3 dated 11.06.1975 and also under the condition laid down in Government Notification No. 3501/II-4-99-32 (5)/96 dated 17.09.1999 and also to Uttarakhand Nyayik Sewa Niyamawali, 2005.

9. All the Registrars, of the Court.
10. P.P.S. to Hon'ble the Chief Justice.
11. P.S./P.A. to Hon'ble Judges of this Court with the request to place the Notification for kind perusal of Hon'ble Judges.
12. Chief Treasury officers of all districts.
13. Director, Printing & Stationery, Roorkee for publication of the Notification in the next issue of Gazette of Uttarakhand.
14. I/c N.I.C., High Court of Uttarakhand, Nainital with the request to upload it on the website.
15. Guard file/ Assistant Concerned.

**Assistant Registrar  
Admin. A**